GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4135 ANSWERED ON:03.12.2010 UTILIZATION OF ITDA FUNDS Chavan Shri Harischandra Deoram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of Integrated Tribal Development Agencies (ITDA) in the country for implementing Tribal Development Programmes in the Scheduled areas:
- (b) the performance of ITDA during the last three years;
- (c) whether the ITDAs are adequately funded for the purpose;
- (d) if so, the details thereof during each of the last three years;
- (e) the steps taken/proposed to be taken to strengthen these ITDAs;
- (f) whether the Union Government has made any review about the proper utilization of grants released to ITDAs in Maharashtra;
- (g) if so, the details thereof;
- (h) whether the grants have been diverted during the last three years:
- (i) if so, the reasons thereof alongwith the action taken by the Union Government in this regard; and
- (j) the specific items of work on which the grants have been spent by each ITDA?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a): There are 192 Integrated Tribal Development Projects (ITDPs)/ Integrated Tribal Development Agencies (ITDAs) spread over 19 States/UTs in the country, out of which 29 are ITDAs, which are located in the States of Andhra Pradesh and Orissa.
- (b), (c), (d), (e), (f), (g), & (j): The Ministry of Tribal Affairs releases grant to the State Governments, including Maharashtra for the implementation of the schemes/programmes for Scheduled Tribes meant for their socio-economic development and protection against exploitation. The concerned State Governments implement these schemes/programmes by releasing funds to their administrative units viz. ITDPs/ITDAs etc. The details of such funding and implementation of items of works of these schemes/programmes, therefore, are maintained by these States. The responsibility of monitoring and strengthening their administrative units, that is, ITDPs/ITDAs also rests with the States. The Ministry of Tribal Affairs periodically reviews implementation of programmes/Schemes and utilization of fund, with the State Governments including Maharashtra.
- (h) & (i): No such instance has come to notice of the Ministry.